

ITEM NO.33  
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

([ FOR FDR MATTER] )

Date : 20-07-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vinay Garg, AOR  
Ms. Deepam Garg, Adv.  
Mr. Upendra Mishra, Adv.  
Ms. Neetu Rawat, Adv.

For Respondent(s)

Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

F.D.R. be renewed for a further period of six months  
from the due date of its maturity.

RAJESH KUMAR GOEL  
Registrar